

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 19th May, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P, Mr. Raman Yadav & Mr. C.D. Singh, Adv. for R -1 to 3 Ms. Savitri Pandey, Adv. for R-2 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R – 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv. (LC)
FOR ADMISSION			
2.	Original Application No. 256/2016 (M.A. No. 474/2016)	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant
3.	Original Application No. 271/2016	M/s Kamlesh Stone Crusher Vs. Rajasthan State Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
4.	Original Application No. 273/2016	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Vyom Raghuvanshi, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 510/2015 (M.A. No. 1234/2015)	Kamal Kishore Vs. Union of India & Ors.	Mr. G. K. Chauhan, Adv. for Applicant Dr. Abhishek Attrey & Mr. Sumit Razora, Advs. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 & 4 Mr. D. Rajeshwar Rao, Adv. for SDM, Nand Nagri Ms. Sakshi Popli, Adv. for DJB Mr. Saurav Gupta, Adv. for R-8 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC
6.	Execution Application No. 04/2016 in O.A. No. 173/2013	Anil Kumar Nanda Vs. MoEF & Ors.	Mr. Sanjay K. Pandey, Adv. for Applicant Mr. Raman Yadav, Adv. for R-1 Mr. A. K. Panda, Sr. Adv. with M. Paikaray, Adv. for R-3 & 4
FOR HEARING			
7.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD

			<p>Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. A. K. Prasad, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for Noticee No. 7 to 10 & 18 Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. Ritesh Khatri, Adv. Mr. Ankit Gupta, Adv. Mr. Sumeer Sodhi, Adv. Mr. Virender Singh Rana, Adv. Mr. Sumit Gahlawat, Adv. Mr. Pulkit Srivastava, Adv. Mr. K. M. Panikkay, Adv.</p>
8.	Original Application No. 181/2015 (M.A No. 519/2015)	Kuldeep Nagar Vs. Union of India & Ors.	<p>Mr. Sanjay K. Pandey, Adv. for Applicant Ms. P. B. Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Ms. Yogmaya Agnihotri, Adv. for R-3&4 Mr. Vikram Mehta, Adv. for R-5 Ms. Neha Rajpal, Adv. for R-6 Mr. Rajul Shrivastav, Adv. for R-7 Mr. Devraj Ashok, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-9 to 11 Mr. Amit Mehta, Adv. for R-15 Mr. Rattan K. Singh, Adv. for R-16 Mr. Amit Agarwal, Adv. for WBPCB</p>
9.	Original Application No. 500/2015	Madhu Sharan & Ors. Vs. NOIDA Authority & Ors.	<p>Mr. Somesh Jha & Ms. Aprajita Mukherjee, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 4 Mr. Milanka Chaudhary, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Abhishek Yadav, Adv. for R-6</p>
10.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	<p>Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 6 Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for R-5</p>
11.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	<p>Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Ganda, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6</p>

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